

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.10.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.66/ BB/ 2017	For consideration of IRP report	Sec 7 of I&B code	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru&Thiru, Advocates

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

Sundaresh Bhat
9920977977

SUNDARESH BHAT

AXIS BANK

Sub 1/2

RESPONDENT/s :

AMARCHAND MANGALDAS

ORDER

Heard Shri Sundaresh Bhat, learned IRP and Ms.Sindhu S.Rao, learned counsel for the Petitioner representing ~~Shri~~ Cyril Amarchand Mangaldas, ~~Senior Counsel~~. Learned IRP submit that he has not given consent to continue as RP in the first COC meeting held on 20.09.2018. Therefore in the COC represented by Axis Bank seeking for replacement of IRP by new RP. I.A. has not been posted. Post the case on 24.10.2018.

[Signature]
Member(T)

[Signature]
Member(J)

)Prema Murray – Steno

[Signature]